

IN THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

OA No. 373/2022

IN THE MATTER OF:

Sumit Saini

Applicant

Versus

Haryana State Pollution Control Board

Respondents

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FILED BY: -

Place: Yamuna Nagar

Dated: 20.07.2024

VIRENDER
SINGH
PUNIA
Regional Officer
Yamuna Nagar

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VIRENDER SINGH
PUNIA
Date: 2024.07.20
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IN THE HON'BLE NATIONAL GREEN TRIBUNAL**PRINCIPAL BENCH, NEW DELHI.**

OA No. 373/2022

IN THE MATTER OF:

Sumit Saini

Applicant

Versus

Haryana State Pollution Control Board

Respondents

Reply on behalf of Regional Officer, Yamuna Nagar.**MOST RESPECTFULLY SHOWETH**

1. The Hon'ble NGT vide orders dated 18.04.2024 passed the following directions: -

“HSPCB is directed to inspect M/s SPS Bio Chem Pvt. and submit its report with regard to development of green belt/carrying out of plantation, pavement of road, expenses incurred/to be incurred under Corporate Social Responsibility, compliance with environmental norms for storage of raw material for ensuring abatement of environmental pollution caused by emission of foul smell and pollution of surface and ground water and soil specifically mentioning as to (a) whether the heaps of press mud are covered by one layer of lingo-cellulocis biomass (Rice straw) and one layer of Tarpaulin, (b) whether sprayer system has been installed in RMS area for spraying chemical for making the environment odor less and (c) whether plantation of trees which are eco-friendly to this kind of environment of press mud storage has been done.”

“Report by HSPCB and Action Plan by District Magistrate and DFO, Yamuna Nagar for utilization of environmental compensation amount deposited by respondent no. 5 be filed by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF at least one week before 22.07.2024 which is fixed as the next date of hearing of OA registered in respect of the M/s S.P. S. Bio Chem Pvt. Ltd”.

2. M/s SPS Bio Chem Pvt. Ltd was inspected on 18.07.2024 by officers of HSPCB, Yamuna Nagar and the site inspection report is (attached as **Annexure R-1**).

3. That the Regional Officer, Yamunanagar Region has written letter to The District Forest Officer Vide Letter No. HSPCB/YR/2024/429 dated 23.05.2024 (attached as **Annexure R-2**)for utilization of panchayat land for plantation.
4. The District Forest Officerhas submitted reply vide their office letter No 1305 dated 26.06.2024(attached as **Annexure R-3**)and their office letter No 1799 dated 19.07.2024(attached as **Annexure R-4**).

VIRENDER
SINGH
PUNIA
Regionally Officer
Yamuna Nagar

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by VIRENDER
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Date: 2024.07.20
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Place: Yamuna Nagar

Dated: 20/07/2024

Subject: Site inspection report of M/s SPS Bio Chem Pvt. Ltd. In compliance of NGT order dated 18.04.2023 in OA No. 373/2022 titled as Sumit Saini V/s Haryana State Pollution Control Board & Ors.

Date of inspection: -18.07.2024

Name of the unit: -M/s SPS Bio Chem Private Limited, Village Damla, Tehsil Radaur, Yamuna Nagar

Background: -In Compliance of Hon'ble NGT orders dated 18.04.2024 following Officers inspected the site: -

1. Sh Virender Singh Punia, RO, HSPCB, Yamunanagar Region
2. Sh Abhijeet Singh Tanwar, AEE, HSPCB, Yamunanagar Region

Observations at the time of inspection: -

a) whether the heaps of press mud are covered by one layer of lingo-cellulocis biomass (Rice straw) and one layer of Tarpaulin,

- During Inspection It was found that the unit has not covered heaps of press mud completely by tarpaulin layer as half of the Raw Material Storage area was found open and exposed in open environment.
- The unit has also not covered heaps of press mud with layer of Rice Straw at Raw Material Storage Area.
- The unit has not provided any solution for covering of complete Raw Material Storage area which can sustain in rainy season and during fast winds. Tarpaulin layer is not sufficient to sustain during rainy season and fast winds.

(b) whether sprayer system has been installed in RMS area for spraying chemical for making the environment odor less and

- During Inspection It was found that the unit has not provided any automatic sprayer system for control of foul smell at the Raw Material Storage Area. Instead, unit has provided manual spraying system for spraying of chemicals at RMS area.
- During inspection mild foul smell was observed at site.

(c) whether plantation of trees which are eco-friendly to this kind of environment of press mud storage has been done.”

- The unit has done plantation in layers across the boundary of the unit, boundary of the RMS area. Further the plantation is done by planting saplings of native species and these saplings are of different height/sizes ranging from 3 feet to 10 feet with a fair rate of survival.



Assistant Environmental Engineer
HSPCB, Yamuna Nagar

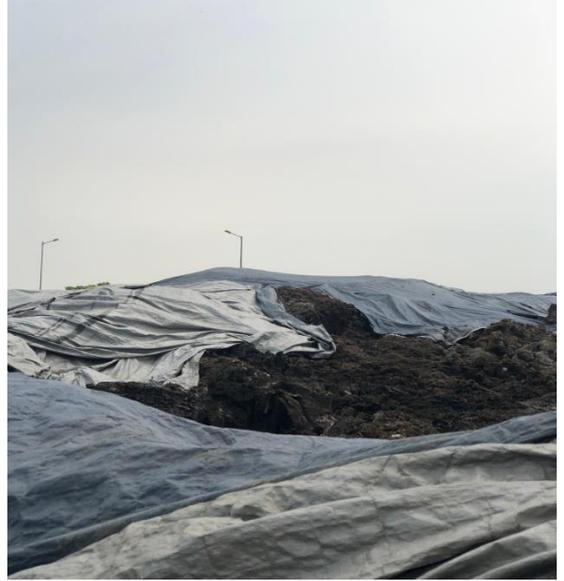


Regional Officer
HSPCB, Yamuna Nagar









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Regional Office,

Annexure-R2

Haryana State Pollution Control Board

S.C.O. No- 131, Sector -17, HUDA, Jagadhri, Yamuna Nagar hspcbroyr@gmail.com

HSPCB/YR/2024/ 429

Dt. 23/05/2024

To

The District Forest Officer,
District-Yamuna Nagar.**Subject: In the matter of Sumit Saini V/s HSPCB in OA No. 373 of 2022.****Ref:-** Hon'ble NGT order dated 18.04.2023 in OA No. 373/2022 and your office letter no. 45 dated 05.04.2024.

In this connection, it is intimated that Hon'ble NGT Vide order dated 18.04.2023 rejected your plantation plan by saying this action plan is vague & does not contain the requisite information.

Whereas, another plantation plan was received from your office vide letter No. 757 dated 16.05.2023 and in this plan Forest department is proposing plantation plan on the site which is far away from the M/s SPS and village Damla. Therefore, plan is also this not fulfilling the requirement as desired by the Hon'ble NGT.

Forest department vide letter no. 45 dated 05.04.2024 submitted that there is no forest land available for plantation in and around M/s SPS BIO-CHEM PVT. Ltd on which plantation can be done.

In view of above, you are hereby suggested that your office can use panchayat land for plantation which falls between M/s SPS BIO-CHEM PVT.Ltd and village Damla. So that problem of bad smell can be mitigate if any. Therefore, you are hereby requested to submit fresh action plan on the land which falls between M/s SPS BIO-CHEM.PVT.Ltd and village Damla after consultation with Gram Panchayat Damla and BDPO, Yamunanagar, so that Environment compensation amount of Rs. 15,31,250/ can be transfer to Forest department by HSPCB, which was deposited by M/s SPS BIO-CHEM PVT. Ltd.
Submitted for your information.

Matter may be treated as most urgent.


Regional Officer,
Yamuna Nagar Region

Dated: 23/05/2024

Endst. No. HSPCB /YR/2024/

A copy of above is hereby forwarded to the following for kind information please.

1. Deputy Commissioner, Yamunanagar.
2. Chairman, through Haryana State Pollution Control Board, C-11, Sec-6 Panchkula.
3. Sr. Environmental Enginner(Co-ordination Cell) Haryana State Pollution Control Board, C-11, Sec-6, Panchkula.

Regional Officer,
Yamuna Nagar Region

कार्यालय : उप वन संरक्षक, क्षेत्रीय वन मण्डल, यमुनानगर

वन परिसर, यमुनानगर दूरभाष न0 01732-237821

email :- dfo_tynr@rediffmail.com, dfo.ynr-hry@nic.in

कमांक.....1305.....

सेवा में

दिनांक.....26/6/24

✓ Regional Officer,
Haryana State Pollution Control Board,
Jagadhri, District Yamuna Nagar

F.R.
Regional Officer
Sc 'B' A.E.E.-I,II,III

27/6/24

S. S. S.

विषय:-
सन्दर्भ:-

In the matter of Sumit Saini Vs HSPCB in OA No. 373 of 2022.
आपके कार्यालय का पत्र कमांक HSPCB/YR/2024/429 दिनांक 23.05.2024 ।

[Signature]
28/6

-:-:-

उपरोक्त विषय के सम्बन्ध में सन्दर्भांकित पत्र द्वारा आपने इस कार्यालय से **Sumit Saini Vs HSPCB** केस में आप द्वारा निवेदन किया गया है कि पौधरोपण करने हेतु M/S BIO CHEM PVT LTD तथा गांव दामला के बीच में पडने वाली पंचायती भूमि का उपयोग किया जाए। वन राजिक अधिकारी जगाधरी ने आपने पत्र कमांक 266 दिनांक 21.06.2024 द्वारा वन मण्डल को सूचित किया हैं कि ग्राम पंचायत दामला की सरपंच श्रीमति गुरबक्शी से वन विभाग के कर्मचारी श्री सतबीर सिंह वन दरोगा द्वारा सम्पर्क किया गया जिस बारे सरपंच श्रीमति गुरबक्शी ने बताया हैं कि ग्राम पंचायत दामला में पौधारापण किये जाने के लिए भूमि उपलब्ध नहीं हैं। यह आपको सूचनार्थ प्रेषित हैं।

[Signature]

उप वन संरक्षक,
यमुनानगर

पृ0 कमांक

दिनांक

एक प्रति वन राजिक अधिकारी जगाधरी को उनके पत्र कमांक 266 दिनांक 21.06.2024 के सन्दर्भ में सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है।

[Signature]
उप वन संरक्षक,
यमुनानगर

कमांक: 1799

दिनांक: 19/07/2024

सेवा में

Regional Officer,
Haryana State Pollution Control Board,
Jagadhri, District Yamuna Nagar

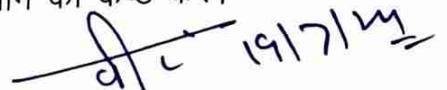
विषय :- In the matter of Sumit Saini Vs HSPCB in OA No. 377 of 2022.

सन्दर्भ:- इस कार्यालय का पत्र कमांक 1305 दिनांक 26/06/2024 के निरन्तर में।

उपरोक्त विषय के सम्बन्ध में संन्दर्भांकित पत्र द्वारा आपको सूचित किया गया था कि आपने Sumit Saini V/s HSPCB केस में पौधारोपण करने हेतु M/S Bio Chem Pvt Ltd. तथा गांव दामला के बीच में पडने वाली पंचायती भूमि का उपयोग किया जाए। जैसा कि उक्त पत्र में आपको पहले ही लिखा गया था श्रीमती गुरबक्शी सरपंच गांव पंचायत दामला द्वारा बताया गया था कि गांव पंचायत दामला में पौधारोपण हेतु भूमि उपलब्ध नहीं है।

अतः आपको जैसा कि इस कार्यालय के पत्र कमांक 757 दिनांक 16/05/2023 के संन्दर्भ में लिखा गया था कि पौधारोपण हेतु WJC आर0डी0 81 से 90 Left side साईट का चयन किया गया था तथा पौधारोपण हेतु जामून, जमोवा, अर्जुन, आवला, शीशम प्रजातियों का चयन किया गया था। इस अनुसार आपको Action plan तैयार करके भेजा गया था।

यदि 22/07/2024 की सुनवाई में माननीय राष्ट्रीय हरित अभिकरण, नई दिल्ली द्वारा वन विभाग द्वारा दिये Action plan को स्वीकार कर लिया जाता है तो इसी वर्ष ऋतु में पौधारोपण का कार्य पूर्ण कराने हेतु रु0 1521819 की राशि उपलब्ध करवाने का कष्ट करे।


उप वन संरक्षक
यमुनानगर।